

- (3) A copy of the National Housing Policy (Hindi and English versions)

[Placed in the Library. See No. LT 2126/92]

**Notification Under Environment (Protection) Act, 1986.**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPALLY RAMACHANDRAN): On behalf of Shri Kamal Nath: I beg to lay on the Table:-

- (1) A copy of the Environment (protection) Third Amendment Rules, 1992 (Hindi and English versions) published in Notification No. G.S.R.562 (E) in Gazette of India dated the 27th May, 1992 under section 26 of the Environment (Protection) Act 1986.
- (2) A copy of the Notification No. S.O. 319 (E) (Hindi and English versions) published in Gazette of India dated the 7th May 1992 restricting certain activities in specified area of Aravali Range as mentioned in the Notification issued under subsection (2) of section 3 of the Environment (Protection) Act, 1986.

[Placed in the Library. See No. LT 2127/92]

**Notification under Essential Commodities Act, 1955**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SRI MULLAPALLY RAMACHANDRAN): I beg to lay on the Table a copy of the Notification No. S.O. 433 (E) (Hindi and English versions)

published in Gazette of India dated the 15th June, 1992 containing Order indicating the supplies of fertilizers to be made by domestic manufacturers of fertiliser to various States, Union Territories/Commodity Board during the period from the 1st April, 1992 to the 30th September, 1992 (Kharif, 1992 Season) under subsection (6) of section 3 of the Essential Commodities Act, 1955.

[Placed in the Library. See No. LT 2128/92]

14.16 hrs

[English]

ASSENT TO BILLS

SECRETARY- GENERAL: Sir, I lay on the Table two Bills passed by the Houses of Parliament during the last Session and assented to since a report was last made to the House on the 8th May, 1992:-

- (1) The Appropriation (No.2) Bill, 1992
- (2) The Finance Bill, 1992

Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha of the following two Bills passed by the House of Parliament during the last session and assented to since a report was last made to the House on 8th May, 1992:-

- (1) The National Commission for Minorities Bill, 1992.
- (2) The Parliament (Prevention of Disqualification) Amendment Bill, 1992.